

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 9 in CIVIL APPEAL NO. 6464 OF 2004

ARUN LAL & ORS.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(for directions and office report)

Date: 06/05/2011 This IA in the Appeal was called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MRS. JUSTICE GYAN SUDHA MISRAFor Appellant(s) Mr. K.V. Viswanathan, Sr. Adv.
Mr. B. Ragunath, Adv.
Mr. S.R. Setia, Adv.For Respondent(s) Mr. Vivek Tankha, ASG
Mr. B. Chahar, Sr. Adv.
Ms. Satya Siddiqui, Adv.
Mr. S.K. Mishra, Adv.
Ms. Asha G. Nair, Adv.
Ms. Anil Katiya, Adv.
Ms. Sushma Suri, Adv.UPON hearing counsel the Court made the following
O R D E R

Since the judgement in this case was delivered by
Hon'ble Mr. Justice T.S. Thakur, list before a Bench of
which His Lordship is a member to be nominated by
Hon'ble the Chief Justice of India.

(Rajesh Dham)
Court Master(Indu Satija)
Court Master